

**COURT – I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 56 of 2014 &  
I.A. no. 100 of 2014**

**Dated : 22<sup>nd</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. BSCPL Infrastructure Ltd. ...Appellant (s)**

**Versus**

**Chhattisgarh State Power  
Distribution Co. Ltd. & Anr. ...Respondent(s)**

**Counsel for the Appellant (s) : Mr. Matrugupta Mishra  
Ms. Shikha Ohri**

**Counsel for the Respondent (s) : Ms. Suparna Srivastava for R-1  
Mr. C. K. Rai for R-2**

**ORDER**

Post the matter for hearing on **18.09.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/js